

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3349**

TO BE ANSWERED ON THE 06TH DECEMBER, 2016/ AGRAHAYANA 15, 1938 (SAKA)

APPOINTMENT ON COMPASSIONATE GROUND

3349. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a provision for compassionate appointment of the family members of the Central Armed Police Forces personnel who lost their lives during service/in action;

(b) if so, the details thereof and the total number of persons appointed on compassionate ground in CAPF including SC and ST separately during each of the last three years and the current year, State and Force-wise;

(c) whether the Government has received complaints with regard to non appointment of such dependents due to absence of vacancies;

(d) if so, the details thereof;

(e) whether the Government has any proposal to compensate such dependents who lost out their job opportunities due to absence of vacancies and have exceeded the age limit; and

(f) if so, the details thereof and the corrective steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN REJIJU)**

(a) & (b) Yes, Madam. The Central Armed Police Forces (CAPFs) are following the extant instructions/guidelines issued by the Department of Personnel and Training vide Office Memoranda No. 14014/6/94-Estt(D) dated 09.10.1998, No. 14014/2/ 2009-Estt(D) dated 11.12.2009 and No. 14014/02/2012-Estt(D) dated 16.01.2013 and No 14014/02/2012-Estt(D) dated 30.05.2013 for providing employment to dependents of members of the CAPFs who lost their lives in service/in action. The details of total number of persons State and Force-wise for each of the last three years and the current year are at Appendix A1 to A6.

(c) & (d): On receipt of representations from the candidates who could not get appointment due to absence of vacancies, they have been advised to appear in the next compassionate recruitment.

(e) & (f): As per the guidelines issued by the Ministry vide U.O. No. I-45020/3/ 2015-Pers.II dated 30.04.2015, the upper age limit has been relaxed by 15 years for dependents of deceased personnel and in case of a widow upto 40 years.

Appendix-A1 Indo Tibet Border Police(ITBP)

State	2013			2014			2015			2016		
	Total	SC	ST	Total	SC	ST	Total	SC	ST	Total	SC	ST
Andhra Pradesh	0	0	0	0	0	0	1	0	0	0	0	0
Arunchal P	0	0	0	0	0	0	0	0	0	1	0	1
Assam	0	0	0	1	0	1	0	0	0	0	0	0
Bihar	1	0	0	2	0	0	2	1	0	0	0	0
Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0
Delhi	0	1	0	0	0	0	0	0	0	0	0	0
Gujrat	0	0	0	0	0	0	0	0	0	0	0	0
Haryana	6	2	0	7	1	1	4	3	0	4	1	0
Himachal Pradesh	7	1	0	11	2	1	4	1	0	3	2	0
Jharkhand	0	0	0	2	0	1	0	0	0	0	0	0
Jammu & Kashmir	0	0	0	4	1	1	0	0	0	0	0	0
Karnataka	0	0	0	0	0	0	0	0	0	0	0	0
Kerala	0	0	0	0	0	0	0	0	0	0	0	0
Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0
Manipur	0	0	0	1	0	1	0	0	0	0	0	0
Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	0	0	0	1	1	0	0	0	0	1	1	0
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
Odisha	0	0	0	0	0	0	0	0	0	0	0	0
Punjab	3	1	0	1	1	0	2	0	0	1	1	0
Rajasthan	0	0	0	1	1	0	0	0	0	1	0	0
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0
Telangana	0	0	0	0	0	0	0	0	0	0	0	0
Tripura	0	0	0	1	1	0	0	0	0	0	0	0
Uttar Pradesh	7	3	0	8	3	0	2	1	0	3	1	0
Uttra Khand	7	3	1	19	4	1	6	3	0	11	4	0
West Bengal	0	0	0	0	0	0	0	0	0	0	0	0
Total	31	11	1	59	15	7	21	9	0	25	10	1

Appendix-A2 Sashstra Seema Bal(SSB)

State	2013			2014			2015			2016		
	Total	SC	ST	Total	SC	ST	Total	SC	ST	Total	SC	ST
Andhra Pradesh	0	0	0	0	0	0	0	0	0	1	0	1
Arunchal P	0	0	0	1	0	1	0	0	0	4	0	3
Assam	4	1	0	1	0	1	6	2	1	9	0	1
Bihar	0	0	0	1	0	0	5	0	0	3	1	0
Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0
Delhi	0	0	0	1	1	0	1	1	0	0	0	0
Gujrat	2	0	1	0	0	0	0	0	0	0	0	0
Haryana	1	0	0	0	0	0	2	1	0	3	1	0
Himachal Pradesh	8	0	0	8	1	0	10	4	1	9	2	2
Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0
Jammu & Kashmir	1	0	0	3	1	0	1	0	0	1	1	0
Karnataka	0	0	0	0	0	0	0	0	0	0	0	0
Kerala	1	0	0	0	0	0	2	0	0	0	0	0
Maharashtra	0	0	0	1	0	0	0	0	0	0	0	0
Manipur	3	0	1	4	1	1	3	1	2	1	0	0
Mizoram	1	0	1	0	0	0	0	0	0	0	0	0
Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
Odisha	0	0	0	0	0	0	0	0	0	0	0	0
Punjab	2	2	0	0	0	0	2	1	0	0	0	0
Rajasthan	0	0	0	0	0	0	7	0	0	2	1	0
Sikkim	3	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0
Telangana	0	0	0	0	0	0	0	0	0	0	0	0
Tripura	0	0	0	0	0	0	3	2	0	0	0	0
Uttar Pradesh	5	3	0	3	0	0	4	1	0	3	1	0
Uttra Khand	13	0	1	14	1	0	16	1	0	13	4	0
West Bengal	2	1	0	4	3	0	4	2	0	6	5	1
Total	46	7	4	41	8	3	66	16	4	55	16	8

Appendix-A3 Central Industrial Security Force(CISF)

State	2013			2014			2015			2016		
	Total	SC	ST	Total	SC	ST	Total	SC	ST	Total	SC	ST
Andhra Pradesh	8	3	1	6	2	0	4	0	0	0	0	0
Arunchal P	0	0	0	0	0	0	0	0	0	0	0	0
Assam	2	0	1	0	0	0	0	0	0	1	0	0
Bihar	13	0	0	21	3	1	6	0	0	7	3	0
Chhattisgarh	3	0	3	2	2	0	2	0	1	3	0	3
Delhi	0	0	0	2	0	0	1	1	0	0	0	0
Gujrat	3	2	0	0	0	0	1	0	0	2	0	0
Haryana	7	2	0	5	0	0	6	0	0	3	1	0
Himachal Pradesh	1	0	0	3	1	0	2	0	0	0	0	0
Jharkhand	4	0	4	4	0	2	7	0	4	3	0	3
Jammu & Kashmir	1	0	0	0	0	0	0	0	0	0	0	0
Karnataka	3	0	0	2	1	0	0	0	0	0	0	0
Kerala	3	0	0	1	1	0	1	0	0	1	0	0
Maharashtra	3	1	0	3	0	0	9	3	0	3	0	0
Manipur	0	0	0	0	0	0	0	0	0	0	0	0
Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	6	2	0	0	0	0	5	0	0	2	0	1
Nagaland	0	0	0	0	0	0	1	0	1	0	0	0
Odisha	7	0	1	4	2	2	6	0	0	3	1	1
Punjab	3	1	0	3	1	0	5	1	0	1	0	0
Rajasthan	4	1	1	5	1	0	5	0	0	4	1	1
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	2	0	0	10	5	0	5	3	0	4	2	0
Telangana	0	0	0	2	0	0	3	0	1	1	0	0
Tripura	0	0	0	0	0	0	0	0	0	0	0	0
Uttar Pradesh	27	9	0	17	4	0	17	3	0	4	0	0
Uttra Khand	2	0	0	6	1	1	4	1	0	0	0	0
West Bengal	7	3	1	2	2	0	7	2	0	3	1	0
Total	109	24	12	98	26	6	97	14	7	45	9	9

Appendix-A4 Border Security Force (BSF)

State	2013			2014			2015			2016		
	Total	SC	ST	Total	SC	ST	Total	SC	ST	Total	SC	ST
Andhra Pradesh	1	1	0	4	0	0	5	2	0	1	0	0
Arunchal P	0	0	0	0	0	0	0	0	0	0	0	0
Assam	7	0	3	3	0	0	11	0	3	4	0	1
Bihar	9	0	0	18	4	0	8	2	0	22	2	1
Chhattisgarh	0	0	0	2	0	0	0	0	0	1	0	0
Delhi	1	1	0	0	0	0	5	1	0	3	0	0
Gujrat	2	1	1	3	1	1	0	0	0	5	0	0
Haryana	13	6	0	20	4	0	25	1	0	22	3	0
Himachal Pradesh	6	2	0	8	1	1	11	4	0	6	2	0
Jharkhand	3	0	3	9	1	4	5	0	4	6	0	3
Jammu & Kashmir	5	0	1	2	0	0	7	0	0	14	2	0
Karnataka	5	1	1	4	1	1	3	0	1	2	0	0
Kerala	3	1	0	0	0	0	1	0	0	1	0	0
Maharashtra	1	1	0	1	0	0	1	0	0	3	1	0
Manipur	0	0	0	0	0	0	1	0	1	1	0	1
Meghalaya	1	1	0	0	0	0	1	0	0	0	0	0
Madhya Pradesh	13	5	0	10	1	0	11	2	0	20	4	0
Nepal	0	0	0	0	0	0	1	0	0	0	0	0
Nagaland	0	0	0	1	0	1	0	0	0	0	0	0
Odisha	1	0	0	1	0	0	3	0	1	0	0	0
Punjab	12	5	0	15	4	0	27	6	0	16	6	0
Rajasthan	13	2	0	19	4	1	27	9	1	19	6	1
Sikkim	0	0	0	0	0	0	1	0	1	0	0	0
Tamil Nadu	4	2	0	0	0	0	3	1	0	3	1	0
Telangana	0	0	0	0	0	0	0	0	0	1	0	0
Tripura	1	0	1	3	1	1	3	1	0	2	1	0
Uttar Pradesh	28	3	0	21	3	0	31	3	0	34	7	1
Uttra Khand	14	2	0	6	2	1	11	0	0	9	3	1
West Bengal	14	1	2	15	3	1	25	8	1	9	2	2
Total	157	35	12	165	30	12	227	40	13	204	40	11

Appendix-A5 Central Reserve Police Force(CRPF)

State	2013			2014			2015			2016		
	Total	SC	ST	Total	SC	ST	Total	SC	ST	Total	SC	ST
Andhra Pradesh	7	3	0	10	5	0	6	4	0	5	1	1
Arunchal P	0	0	0		0	0	0	0	0	0	0	0
Assam	0	0	0	3	0	1	5	0	0	6	2	0
Bihar	11	3	2	27	10	1	20	2	1	29	4	0
Chhattisgarh	0	0	0	1	0	1	0	0	0	0	0	0
Delhi	3	1	0	2	0	0	2	1	0	1	0	0
Gujrat		0	0	2	1	0	2	0	0	2	1	1
Haryana	20	5	1	18	3	0	30	9	0	31	6	0
Himachal Pradesh	1	0	0	4	0	0	4	1	0	5	1	0
Jharkhand	2	1	1	2	0	2	4	0	3	1	0	1
Jammu & Kashmir	2	0	0	3	0	0	7	1	1	10	1	0
Karnataka	2	1	0	0	0	0	6	2	1	2	1	0
Kerala	3	1	0	1	0	0	7	1	0	8	0	1
Maharashtra	6	2	1	8	3	1	5	1	0	3	1	0
Manipur	1	0	1	2	0	1	5	0	2	3	1	0
Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	0	0	0	6	1	1	6	0	3	3	0	0
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
Odisha	2	0	0	3	0	0	5	1	1	1	1	0
Punjab	9	2	0	8	2	0	10	5	0	18	5	0
Rajasthan	12	4	0	12	3	2	15	1	3	16	4	6
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	0	0	0	2	1	0	3	3	0	10	5	0
Telangana	0	0	0	0	0	0	1	0	1	0	0	0
Tripura	0	0	0	0	0	0	1	0	1	0	0	0
Uttar Pradesh	23	5	0	45	8	0	51	16	1	73	15	1
Uttra Khand	2	0	2	10	3	1	8	1	0	2	0	0
West Bengal	3	1	1	6	1	0	7	1	0	5	0	2
Total	109	29	9	175	41	11	210	50	17	234	49	13

Appendix -A6 Assam Rifles(AR)

State	2013			2014			2015			2016		
	Total	SC	ST	Total	SC	ST	Total	SC	ST	Total	SC	ST
Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
Arunchal P	0	0	0	0	0	0	0	0	0	0	0	0
Assam	0	0	0	0	0	0	3	2	1	0	0	0
Bihar		0	0	0	0	0	1	0	0	0	0	0
Chhattisgarh	0	0	0	0	0	0	1	0	1	0	0	0
Delhi	0	0	0	0	0	0	0	0	0	0	0	0
Gujrat	0	0	0	0	0	0	0	0	0	0	0	0
Haryana	1	1	0	0	0	0	2	1	0	0	0	0
Himachal Pradesh	2	0	0	0	0	0	6	0	0	0	0	0
Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0
Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
Karnataka	0	0	0	0	0	0	0	0	0	0	0	0
Kerala	0	0	0	0	0	0	0	0	0	0	0	0
Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0
Manipur	1	0	0	0	0	0	0	0	0	0	0	0
Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
Odisha	0	0	0	0	0	0	0	0	0	0	0	0
Punjab	0	0	0	0	0	0	2	1	0	0	0	0
Rajasthan	0	0	0	0	0	0	1	1	0	0	0	0
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0
Telangana	0	0	0	0	0	0	0	0	0	0	0	0
Tripura	0	1	0	0	0	0	0	0	0	0	0	0
Uttar Pradesh	1	0	0	0	0	0	5	2	0	0	0	0
Uttra Khand	4	0	0	0	0	0	23	4	0	0	0	0
West Bengal	0	0	0	0	0	0	0	0	0	0	0	0
Total	9	2	0	0	0	0	44	11	2	0	0	0